

Court-II

**Before the Appellate Tribunal for Electricity, New Delhi
(Appellate Jurisdiction)**

Appeal No. 263 of 2015

Dated : 30th November, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

Damodar Valley Corporation

.... Appellant(s)

Versus

West Bengal Electricity Regulatory Commission

... Respondent(s)

Counsel for the Appellant (s) : Mr. M. G. Ramachandran,
Mr. Shubham Arya and Ms. Poorva
Saigal

Counsel for the Respondent (s) : -

ORDER

Heard. Admit.

Since the present Appeal is Tariff Appeal, Public Notice be issued. Issue notice of the instant Appeal to the respondents, returnable within three weeks from today. Counter affidavit may be filed within three weeks and rejoinder, if any, be filed within two weeks thereafter after serving a copy to the other side. *Dasti* service is permitted.

Post this appeal for hearing on **29th January, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

hcj/sh